

- (ii) Provide chance to all Arab and Islamic mediation efforts to put an end to the causes which have created differences between Iraq and Kuwait;
- (iii) A resolution by the UN Security Council for the withdrawal of all Multinational Forces from the region;
- (iv) Security Council to pass a resolution giving an assurance to implement all UN Resolutions on Arab/Israeli conflict immediately and without any delay;
- (v) The Security Council should pass a resolution which will render void the Resolution No. 661;
- (vi) Reach a comprehensive agreement to remove all the lethal weapons; in the possession of any country in the area and lay down strict rules to ensure the adherence to this agreement after removing all forms of conflicts in the region in general and the Arab/Israeli conflict in particular.

Export of Milk Powder

1080. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Dairy Development Board (NDDB) propose to export milk powder to Australia; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) No, Sir.

(b) Does not arise.

India's Suggestion in UN-Security Council for four Day Cease-fire in Gulf-War

1081. SHRI ANAND SINGH:
PROF. YADUNATH PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India's permanent representative to the UN had suggested on January 19, 1991 to UN Security Council for a four day cease-fire in the Gulf war to explore the possibilities of a settlement on the Kuwait issue; and

(b) if so, the response of the Security Council thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) The suggestion was considered in informal consultations, but no decision was taken.

Sale of Scrapped DTC Buses

1082. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of D.T.C. buses sold as scrap during the last twelve months and how does the same compare with the buses sold during the last three years;

(b) the reasons for selling the buses and the amount realised therefrom;

(c) the procedure adopted in disposing off these buses; and

(d) the number of complaints received